

Name of Ministries/Depts.	Name of Schemes	Mode of implementation
	for Skills (MANAS)	
	(c) USTTAD- Upgradation of Skills and Training in Traditional Arts/Crafts for Development	
Ministry of Rural Development	(d) Swarnjayanti Gram Swarojgar Yojana (renamed as Aajeevika/ National Rural Livelihoods Mission (NRLM))	15% earmarking of physical/ financial target
Ministry of Housing & Urban Poverty Alleviation	(e) Swarn Jayanti Shahari Rojgar Yojana (SJSRY) renamed as National Urban Livelihoods Mission (NULM)	
Ministry of Skill Development & Entrepreneurship	(f) Industrial Training Institutes (ITIs)	
Department of Financial Services	(g) Bank credit under Priority Sector Lending-loans for education and self employment	
Department of Personnel & Training	(h) Revised guidelines for giving special consideration for recruitment of minorities	Special initiatives

Special schemes for education of girls in minority communities

1760. SHRI DEREK O' BRIEN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether there are any special schemes to encourage girls from minority communities to continue secondary level education;

(b) if so, the details thereof, and if not, the reasons therefor; and

(c) the details of the budget granted for education of girls in minority communities, State- wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (c) Ministry of Minority Affairs implements scheme of Post-matric scholarship for minority students studying in class XI onwards up to Ph.D level. Minimum 30% seats have been earmarked for minority girls under the scheme. The details of Post-matric scholarship scheme are available on Ministry's official website www.minorityaffairs.gov.in. Further, the Maulana Azad Education Foundation (MAEF), an autonomous body under the Ministry, also implements an exclusive Scholarship Scheme for meritorious girls belonging to minority communities for class XI and XII. The details of scheme are available on the website of MAEF www.maef.nic.in.

Under Post-matric scholarship scheme, gender-wise details of funds released are not maintained. However, State-wise number of minority girls benefitted during last three years are given in the Statement-I (*See below*). Further, the State-wise details of funds spent on scholarships awarded by MAEF to Minority girl students during last three years are given in the Statement-II.

Statement-I

State/UT- wise number of female beneficiaries under Post-matric Scholarship Scheme for the last three years

Sl.No.	State/UT	2012-13	2013-14	2014-15
1	2	3	4	5
1.	Andhra Pradesh	18382	11827	2543
2.	Telangana*	0	0	7987
3.	Arunachal Pradesh**	0	0	0
4.	Assam	7853	11662	13154
5.	Bihar	12844	16659	21880
6.	Chhattisgarh	1371	1816	1765
7.	Goa	124	93	76
8.	Gujarat	9991	15200	19632
9.	Haryana	500	926	289
10.	Himachal Pradesh	236	218	188

1	2	3	4	5
11.	Jammu and Kashmir	4820	13115	8295
12.	Jharkhand	5179	6025	6671
13.	Karnataka	20858	32339	51308
14.	Kerala	55176	40419	52294
15.	Madhya Pradesh	8068	7375	6583
16.	Maharashtra	26002	35764	33361
17.	Manipur	1915	3898	3295
18.	Meghalaya	153	103	81
19.	Mizoram	2186	416	165
20.	Nagaland	43	70	103
21.	Odisha	1108	1701	1975
22.	Punjab	35773	48968	52495
23.	Rajasthan	12037	14053	17706
24.	Sikkim	338	200	94
25.	Tamil Nadu	29884	36246	43293
26.	Tripura	139	181	244
27.	Uttar Pradesh	131645	109351	66052
28.	Uttarakhand	299	369	599
29.	West Bengal	49996	79549	82572
30.	Andaman and Nicobar Islands	14	3	0
31.	Chandigarh	158	194	152
32.	Dadra and Nagar Haveli	12	9	0
33.	Daman and Diu	23	17	0
34.	Delhi	221	382	281
35.	Lakshadweep**	0	0	0
36.	Puducherry	0	161	78
TOTAL		437348	489012	495204

* Telangana State was formed in 2014.

** Arunachal Pradesh and Lakshadweep do not participate.

Statement-II*Maulana Azad Education Foundation (MAEF)**State wise number of minority girls students and scholarship amount sanctioned during the last three years*

Name of States/UTs	2012-13		2013-14		2014-15	
	Total No. of Girls benefitted	Amount (₹ in Lakh)	Total No. of Girls benefitted	Amount (₹ in Lakh)	Total No. of Girls benefitted	Amount (₹ in Lakh)
1	2	3	4	5	6	7
Andaman and Nicobar Islands	0	0.00	7	0.84	8	0.96
Andhra Pradesh	1323	158.76	1851	222.12	2394	287.28
Assam	717	86.04	1546	185.52	2457	294.84
Bihar	2642	317.04	3442	413.04	4563	547.56
Chandigarh	18	2.16	7	0.84	11	1.32
Chhattisgarh	4	0.48	40	4.80	17	2.04
Daman and Diu	0	0.00	4	0.48	0	0.00
Goa	2	0.24	2	0.24	5	0.60
Gujarat	877	105.24	1168	140.16	1517	182.04
Haryana	42	5.04	35	4.20	85	10.20
Himachal Pradesh	0	0.00	1	0.12	7	0.84
Jammu and Kashmir	33	3.96	179	21.48	103	12.36
Jharkhand	718	86.16	1025	123.00	1312	157.44

1	2	3	4	5	6	7
Karnataka	1488	178.56	2014	241.68	2681	321.72
Kerala	3330	399.60	4760	571.20	5899	707.88
Madhya Pradesh	731	87.72	975	117.00	1266	151.92
Maharashtra	2230	267.60	2928	351.36	4151	498.12
Manipur	41	4.92	114	13.68	199	23.88
Meghalaya	6	0.72	10	1.20	16	1.92
Nagaland	2	0.24	6	0.72	21	2.52
NCT of Delhi	332	39.84	422	50.64	546	65.52
Odisha	87	10.44	165	19.80	253	30.36
Puduchery	4	0.48	20	2.40	26	3.12
Punjab	167	20.04	150	18.00	253	30.36
Rajasthan	680	81.60	923	110.76	1089	130.68
Tamil Nadu	1802	216.24	2509	301.08	3200	384.00
Tripura	2	0.24	0	0.00	0	0.00
Uttar Pradesh	5791	694.92	7939	952.68	10434	1252.08
Uttarakhand	77	9.24	191	22.92	282	33.84
West Bengal	2010	241.20	2726	327.12	2631	315.72
TOTAL	25156	3018.72	35159	4219.08	45426	5451.12